IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

2 **IA 3372(MB)2024**
IN C.P. (IB)/541(MB)2021

CORAM:

SHRI. SANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company
Vs
Champalalji Finance Pvt. Ltd.

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. None present.

2. List this matter for hearing on **04.09.2024.**

Sd/-
SANJIV DUTT
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR